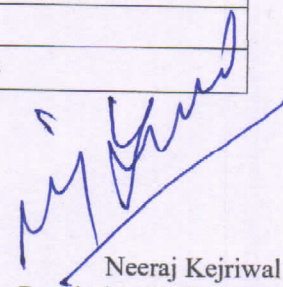


**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR  
MOUNTVIEW CONSULTANCY PRIVATE LIMITED**

Dealing in Shares and Commodities at Room no. 803B, Cabin no. B, Shaila tower, 8th floor, J1/16, EP block, Saltlake, Sector V, Kolkata-700091, West Bengal.

(Under Sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Mountview Consultancy Private Limited. CIN: U74140WB2010PTC151287
2.	Address of the registered office	Room No. 803B, Cabin No. B, Shaila Tower, 8th Floor, J1/16, EP Block, Salt Lake, Sector V, Kolkata-700091, WB.
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	No Fixed Assets.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL.	Details can be sought by emailing at mountview.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available URL	Details can be sought by emailing at mountview.cirp@gmail.com
10.	Last date for receipt of expression of interest	26 <sup>th</sup> November, 2024
11.	Date of issue of provisional list of prospective resolution applicants	6 <sup>th</sup> December, 2024
12.	Last date for submission of objections to provisional list	11 <sup>th</sup> December, 2024
13.	Date of issue of final list of prospective resolution applicants	21 <sup>st</sup> December, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective	26 <sup>th</sup> December, 2024
15.	Last date for submission of resolution plans	25 <sup>th</sup> January, 2025
16.	Process email id to submit EOI	mountview.cirp@gmail.com



Neeraj Kejriwal  
Resolution Professional

IBBI Registration No.: IBBI/IPA-001/IP-P00392/2017-2018/10710

AFA Valid till 31.12.2025

Registered Address: P-178, CIT Scheme VI M, Phoobagan, 3rd Floor,  
Kolkata-700054

For Mountview Consultancy Private Limited

Date: 11.11.2024

Place: Kolkata